

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 6**

**CP. No. 67/241- 242/PB/2022**

**IN THE MATTER OF:**

MGF Developments Ltd &Ors. ... Petitioner/Applicant  
v.  
Emaar India Ltd &Ors. ... Respondent

**Order Under Section 241-242 of the Companies Act, 2013**

**Order delivered on 11.05.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (T)**

**(HEARING THROUGH PHYSICAL MODE AND VC)**

**PRESENT:**

For the Petitioner : Dr. U.K. Chaudhary, Sr. Adv., Ms. Manisha Chaudhary, Mr. Mansumyer Singh, Mr. Shravan Chandrashekhar, Ms. Manisha Sharma, Advs.  
For the Respondent : Mrs. Pooja M. Saigal, Mr. Yudhister Singh, Mr. Nipun Gupta, Advs.  
Mr. Darpan Wadhwa, Sr. Adv., Mr. Rishab Aggarwal, Mr. Japnish Singh Bhatia, Advs.  
Mr. Sajjan Poovayya, Sr. Adv., Ms. Ruby Singh Ahuja, Mr. Aman Ahluwalia, Ms. Tahira Karanjawala, Ms. Hancy Maini, Ms. Aakriti Vohra, Mr. Jappanpreet Hora, Ms. Alvia Ahmad, Ms. Pragya Aggarwal, Mr. Palash Maheshwari, Advs. for the R-3  
Mr. Vijay Nair, Mr. Rajesh P. and Mr. Manoranjan Sharma Advs. for R-49  
Mr. Vipul Ganda, Ms. Amodini Raina, Ms. Snigdha Pal, Advs. for the R-26

**ORDER**

Today, Ld. Sr. Counsel Mr. Sajjan Poovayya appeared on behalf of Emaar Holding – II and made submissions with respect to issue no. 4 which is a transaction called 'Nanny'. He also showed us various documents relating to the offending transaction.

At the request and consent of all the Ld. Counsels appeared, list the matter along with the pending applications for a physical hearing on **18.05.2023**.

-sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

11.05.2023  
Vinod Arora